

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 5229/2023 In C.P.(IB)-195(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

**NAME OF THE PARTIES: Vijay Chetan Lilaramani Vs.
Siemens Financial Services
Private Limited
IN THE MATTER OF
Siemens Financial Services Private
Limited
V/s
Vijay Chetan Lilaramani**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016 &
Rule 11 of NCLT, 2016**

ORDER

Adv. Atul Madhavan appeared for IRP. Adv. Narpat Singh appeared for the Financial Creditor. Adv. Prashant Katara appeared for the Respondent/Personal Guarantor. The matter could not be taken up due to paucity of time. List the matter on **25.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

19.04.2024
Sushil

Sd/-

LAKSHMI GURUNG
Member (Judicial)